

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 14.06.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 179/2022 & IA No. 404,405,406 /2022	The Regional Provident Fund Commissioner V Mr.Arunava Sikdar Resolution Professional	Arunava Sikdar	
2.	Comp App (AT)(CH)(Ins) No. 181/2022 & I.A No.410,411, 412/2022	Puissant Towers India Pvt. Ltd V Neueon Towers Ltd & Ors.	Aakanksha Nehra	
3.	Comp App (AT)(CH)(Ins) No. 182/2022 & I.A No.413,414, 415/2022	The Regional provident fund commissioner -II Legal Tambaram V Titanium Tantalum products Limited	K.Ramu	

For Hearing (Part hard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH)(Ins) No. 159/2021 (PH)	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs Svमितva Land Marks & 4 ors With	Edward James	V.P. Raman R1,2 & R3 Divyanshu Rai R4 Arvo Merchant R5
5.	Comp App (AT)(CH)(Ins) No. 160/2021 (PH)	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs State of Karnataka, Principal Secretary to Govt, Department of Industries & Commerce & anr With	Edward James	M.S. Seshadri R1 Divyanshu Rai R2
6.	Comp App (AT)(CH)(Ins) No. 165/2021 (PH)	Mohammed Enterprises (Tanzania) Ltd V Alok Kailash Saxena & 6 others With	Arva Merchant	Divyanshu Rai R1 V.P. Raman R5 & R7
7.	Comp App (AT)(CH)(Ins) No. 170/2021 (PH)	Alok Kailash Saksena V State of Karnataka by its Principal Secretary to Govt, Dept of Industries and Commerce With	Divyanshu Rai Naveen Hegde	M.S. Seshadri
8.	Comp App (AT)(CH)(Ins) No. 171/2021 (PH)	Alok Kailash Saksena V Asst Commissioner of Commercial Tax & anr With	Divyanshu Rai Naveen Hegde	M.S. Seshadri R1

9.	Comp App (AT)(CH)(Ins) No. 172/2021 (PH)	Alok Kailash Saksena V Associate Décor Ltd through RP Alok Kailash Saksena & 9 Ors With	Divyanshu Rai Naveen Hegde	V. P. Raman Caveator for R6 – R8 Sandeep Hilgol R1-R4 & R10 Arvo Merchant R5
10.	Comp App (AT)(CH)(Ins) No. 173/2021 (PH)	Alok Kailash Saksena V Svavitva Landmarks & 2 Ors	Divyanshu Rai Naveen Hegde	Sandeep HilgolR1 Shobana Krishnan -R3

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT)(CH)(Ins) No. 25/2021	Sequent Electricals Vs Refex Energy Limited	S. Santhosh	Kumarpal Chopra
12.	Comp App (AT)(CH)(Ins) No. 299/2021	Primee Silicones (Chennai) Pvt Ltd V Ucal Fuel Systems Ltd	Sri Krishna Bhagavat	Preeti Mohan
13.	Comp. App (AT)(CH)(Ins) No.303/2021	Pradeep Kumar & 52Ors V Resolution Professional & 3Ors	Jinan K R	Vipin Warriar R1 Sankar P Panicker R2 and R4 Notice Served on R3- 15/01/2022
14.	Comp App (AT)(CH)(Ins) No. 341/2021 & IA No. 705 & 706/2021	P.S. Constructions V Consortium of Resolution Applicant & 2 Ors With	M. Dinesh Kumar	
15.	Comp App (AT)(CH)(Ins) No. 342/2021 & IA No. 707 & 708/2021	Ramsant Infrastructure V Consortium of Resolution Applicant & 2 Ors	M. Dinesh Kumar	
16.	Comp. App (AT)(CH)(Ins) No. 3/2022	Maximus People Solution P Ltd V Jeyyam Global Foods P Ltd	M. Devaraj A. Vijayakumar	Gayathri (Vakalat filed)
17.	Comp.App (AT)(CH)(Ins) No. 7/2022	Jain Stainless (Partnership Firm) V A.G.S. Rathna Stores Pvt Ltd	E.K. Kumaresan	Notice served on Respondent-26/02/2022
18.	Comp App (AT)(CH)(Ins) 18/2022 & IA No. 36/2022	Dr. C. Bharath Chandran V Sabine Hospital & Research Centre Pvt Ltd & 4 ors	Avnish Pandey	Elyaraj Kumar R1 Raju.P.K R2 Vinod P.V R4 Vipin Warriar R5 Notice served on R3-7/2/2022
19.	Comp. App (AT)(CH)(Ins) No.21/2022	Gagan Bothra V Kanaka Subbu Ganapathy & anr	Gagan Bothra	
20.	Comp App (AT)(CH)(Ins) No. 121/2022 & IA No. 285/2022	Dr. K.V. Rao V PP Bafna Ventures Pvt Ltd & Anr	N.P. Vijay Kumar	Notice served on R1- 08/04/2022 Notice not delivered Missed delivery

21.	Comp App (AT)(CH)(Ins) No. 163/2022 & IA No. 376,377,378,379& 135/2022	Alka Ajay Vijan V Renew Power Services Pvt Ltd	Hari Haran	
22.	Comp App (AT)(CH) No. 29/2021 & IA No. 579/2021	Chalasani Venkateswara Rao & 2 Ors V United Telecom Limited & 11 Ors	Anant Merathia	B. Deepak Narayanan Caveator R2 – R4 Mahesh Chowdhary R1 Antony R Julian R6, R8 & R9
23.	Comp App (AT)(CH) No. 8/2022 IA No. 67/2022	Servocraft HR Solutions P Ltd & 3 Ors V M.G. Helen & 2 Ors	K.R. Hariharan K. Sreedharan	S. Ravi Caveator for R1 Vijayan R4
24.	Comp.App (AT)(CH) No. 14/2022 & IA.No.168,169, 170,171,172/2022	T.R.Dhinakaran & ors V Shri Ramalinga Mills Pvt Ltd	Rajeswari	Ramanathan R2
25.	Comp App (AT)(CH) No. 21/2022 & IA No. 211 & 212/2022	T.R. Dhinakaran & 6 Ors V Shri Ramalinga Mills P Ltd & 3 Ors	Gowtham Kumar Athiban Vijay	
26.	Comp.App (AT)(CH) No. 22/2022 & IA.No.231,232, /2022	Ravindranath GE Medical Associates Pvt V Dr.Ravindranath kancherla and ors	Arun Karthik Mohan	
27.	Comp.App (AT)(CH) No. 23/2022 & IA.No.233,234 /2022	Gleneagles Development Pvt Ltd V Dr.Ravindranath kancherla and ors	Arun Karthik Mohan	
28.	Comp App (AT)(CH) No. 37/2021	Sudershan Kumar Manchanda & 2Ors V S.M. Kannappa Automobiles P Ltd & 5 Ors	Anirudh Krishnan Nischal Dev	Pradeep Naayak R5 Smaran Shetty R1, R2, R4-R6

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
29.	TA No. 89/2021 (Comp App (AT)(Ins) No. 791/2020 (PH)	Dhiren Shantilal Shah V Amma Lines Pvt Ltd & Anr WITH	Nitesh Jain Dhiren S Shah	Niharika Sharma Karan Kohli -R1
30.	TA No. 90/2021 (Comp App (AT)(Ins) No. 926/2020 (PH)	Dhiren Shantilal Shah V Amma Lines Pvt Ltd & Anr	Nitesh Jain Dhiren S Shah	Niharika Sharma Karan Kohli -R1&R2
31.	Comp App (AT)(CH)(Ins) No. 231/2021	B. Parameshwara UDPA V Assistant PF Commissioner & Anr	B. Dhanaraj	M.S. Viswanathan R1 & R2

32.	TA No.13/2021 Comp App (AT)(Ins) NO.850/2019	S.P. Coal Resources Pvt Ltd Appellant V Indus Fila Ltd & 3 Others	Mr. K. Goutham Shaisankar	Supriya Jain,.Tushar Mudgil, for R4, Yugank Goel, R2 For, Krishnendu Datta, Shreyas Jayasimha & Akash Sherwal R4,
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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500

2.Court Officer - PH No. : 044-2888 0450